

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 31.03.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 178/2021 (Comp App) (AT) (Ins)No. 503/2020)	Babu Manoharan Vs. Indian Bank & 2 Ors	Aniruddha Deshmukh and Vikram Vijayraghavan	M/s. Aiyar & Dolia R1 Ramaswamy Meyyappan and Harshini Jothiraman, K.P. Pramodh Kumar R2 & R3

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH) No.18/2022 IA No. 208/2022	RBG Trading Corporation P Ltd & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainan Oommen Caveator for R1 & R2
3.	Comp. App (AT)(CH) No.19/2022 IA No. /2022	RBG Trading Corporation P Ltd & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainan Oommen Caveator for R1 & R2
4.	Comp. App (AT)(CH) No.20/2022 IA No. /2022	RBG Trading Corporation P Ltd & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainan Oommen Caveator for R1 & R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 159/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
6.	Comp App (AT)(CH)(Ins) No. 160/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
7.	Comp App (AT)(CH)(Ins) No. 165/2021 (PH)	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
8.	Comp App (AT)(CH)(Ins) No. 170/2021 (PH)	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
9.	Comp App (AT)(CH)(Ins) No. 171/2021 (PH)	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
10.	Comp App (AT)(CH)(Ins) No. 172/2021 (PH)	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5

11.	Comp App (AT)(CH)(Ins) No. 173/2021 (PH)	Alok Kailash Saksena V Svamtva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
12.	Comp App (AT)(CH)(Ins) No. 135/2021 & IA No. 236/2021 & 237/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1 P. Srivatsava RP
13.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr With	P. Mohan Prasad A. Vidya	
14.	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. V Ebenezer Inbaaj RP, Regen Powertech P Ltd & Anr WITH	Ramaswamy Meyyappan	
15.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
16.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
17.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
18.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited WITH	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
19.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr WITH	VV Sivakumar Chethan Sagar	B. Dhanaraj R1
20.	Comp App (AT)(CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ors & 3 Ors	Gridhar & Sai Giridharan	(P.H.Aravind Pandian)R1,2 Dhanraj R3 &R4

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited V IDBI Bank Limited & 9Ors	P. Wilson Associates	Varun Srinivasan R1-R6 Venkata Sivakumar R7 R8 Notice Returned R9 Notice Served on 18-12-2021
22.	Comp. App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
23.	Comp. App (AT)(CH)(Ins) No. 270/2021 (IA No. 586/2021)	Asset Reconstruction Company (India) Ltd V Manohamma Hotel Investment P Ltd With	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator

24.	Comp. App (AT)(CH)(Ins) No. 271/2021 (IA No. 587/2021)	Asset Reconstruction Company (India) Ltd V Bharani Properties and Developers P Ltd	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
25.	Comp App (AT)(CH)(Ins) No. 8/2022	V Venkata Sivakumar Liquidator (The Jeypore Sugar Co., Ltd V IDBI Bank Ltd & 8 Ors	V. Venkata Sivakumar (Party in Person)	
26.	Comp App (CH)(AT)(Ins) No. 46/2021 & IA No.101,102 & 103/2021	Panjab National Bank V KSK Mahanadhi Power Company Ltd & 3Ors	Edward James Aashish Dafaria	Sumesh Dawan R1 Y. Suryanarayana R2
27.	Comp App (AT) (CH) No. 14 of 2022 & I.A. No. 168,169,170,171 & 172 of 2022	T.R. Dhinakaran & 2 Ors. V Shri Ramalinga Mills Pvt Ltd. & Anr. .	Gowtham Kumar Athiban Vijay Amogh Sinha A.R.L. Sundaresan,	A. R. Ramanathan R2
28.	Comp App (AT)(CH) No. 09/2022 & IA.No.93,94,95& 96/2022	B.Braun Medical (India) Pvt ltd V Sridhar Vasireddy & Ors	NPS Chawla Surekh Kant Baxy	

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**